



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/204/2018	SORHAB ALI Versus THE CENTRAL BANK OF INDIA	MR. A SARMA MR. K KALITA S CHOUDHURY	GA, ASSAM Mukesh Sharma MS F RAHMAN MR. M SHARMA MS N DEVI
2	WP(C)/5483/2018	MAHANANDA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
3	RSA/98/2020	NARAYAN DAS AND 11 ORS. Versus ON THE DEATH OF AMAR NATH DAS HIS LEGAL HEIR SUDHIR CHANDA DAS AND 14 ORS.	MR. R J BORDOLOI MR. R ALI	MR. B CHAKRAVARTY MR. A NATH MS. A LALA
4	WP(C)/1521/2021	REKIBUDDIN BORA Versus THE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MR S BORTHAKUR	
5	WP(C)/5375/2021	TRAILOKYA DEKA AND 28 ORS Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR. M RAHMAN	GA, ASSAM
6	WP(C)/5516/2021	ANWARA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS.	MR E AHMED MR. R A CHOUDHURY	SC, ELEM. EDU MR. A R BHUYAN (R-7) MR F A LASKAR (R-7)
7	WP(C)/5654/2021	PADMA RAM RABHA Versus THE PRINCIPAL SECRETARY, AND 3 ORS	MR. D SARMAH S. J. SAHARIAH	SC, BTC
8	WP(C)/6886/2021	GIRIN DOLEY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, P AND R.D. GA, ASSAM
9	WP(C)/156/2022	M/S BHUPINDRA MACHINES PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI	SC, GST MR H GUPTA (R-1) ASSTT.S.G.I.
10	WP(C)/2076/2022	MD. SALEH AHMED MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
11	WP(C)/3474/2022	DR. RAJIB DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU GA, ASSAM
12	WP(C)/3688/2022	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D.

13	WP(C)/3712/2022	NURUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D.
14	WP(C)/3732/2022	BINODE BIHARI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
15	WP(C)/3756/2022	MUKHTARUL AZAD HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. S N TAMULI MS. A BEGUM P DEKA	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022
19)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
20)	MR S SARMA	02-09-2022	To	26-10-2022